

Promotion Council has not criticised the enactment of the law regarding the banning of the child labour in the country, they have represented against its applicability to the handknotted carpet industry.

(b) Since there is no evidence to prove that carpet weaving is not injurious to the health of the child workers, the employment was not excluded from the Schedule of banned employment to the Child Labour (Prohibition and Regulation) Act, 1986.

(c) Yes, Sir. However, the project at Varanasi is yet to start.

(d) Levy of a cess for creation of a welfare fund for child labour has not been found feasible.

**Work done by Federation of Fisheries Associations**

5820. SHRI K. RAMAMURTHY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Food and Agriculture Organisation backed non—Government Federation of Fisheries Associations in Asia and the Pacific, launched about two years ago, has prepared any report on the immense potential of deep-sea fishing through foreign collaboration and joint ventures and if so, the details thereof; and

(b) the details of the work done by this Federation in regard to co-operation in technology transfer, sharing of information etc., in regard to deep-sea fishing ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**Seminar on Granites in Bangalore**

5821. SHRI K. RAMAMURTHY : Will the Minister of STEEL AND MINES be pleased to state :

(a) the outcome of the International Seminar on Granites held in Bangalore on 5 February, 1987 in conjunction with STONA 87 Fair in which twenty countries participated; and

(b) the steps taken to collect and disseminate information on International Granite markets ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAMDULARI SINHA) : (a) and (b). The information is being collected and shall be laid on the Table of the House.

**Reserves of manganese ore**

5822. SHRI HARIHAR SOREN : Will the Minister of STEEL AND MINES be pleased to state :

(a) the total reserved of manganese ore in the country;

(b) the location of manganese reserves, State-wise, and the quantum thereof;

(c) the production of manganese ore in Orissa and other States during the last three years;

(d) the average consumption of manganese by SAIL during the last three years;

(e) the steps taken by Government to set up manganese based industries in the country; and

(f) the details thereof ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b). The information is as follows :—

Name of State/ Union territory	Quantum of reserves (in lakh tonnes)
1	2
Andhra Pradesh	71.3
Bihar	1.3
Goa	82.9